

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

OA.337 of 1996
MA.207 of 1996

Date of Order: 19.5.98.

Present: Hon'ble Mr.Justice S.N.Mallick, Vice-Chairman.
Hon'ble Mr.S.Dasgupta, Administrative Member.

K. S. MENON

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr.B.R.Das, counsel.

For the respondents: Mr.P.Chatterjee, counsel.

Heard on: 19.5.98.

O R D E R

S.N.Mallick, V.C.

It is submitted by the 1d.counsel appearing for both the parties that the Original Application as well as the connected Misc. Application no.207 of 1996 have become infructuous as the petitioner has joined the new posting or transfer which was the subject-matter of filing this Original Application. Under the circumstances, the application is disposed for being infructuous. No order as to costs.


(S.Dasgupta)
Member(A)


(S.N.Mallick)
Vice-Chairman.

s.b.